Women fighter squads formed by Naxalites

†1165. SHRI MOTILAL VORA: SHRI SATYAVRAT CHATURVEDI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that in order to augment their combatant strength naxalites are forming women fighter squad and educated girls are being recruited in large numbers for this purpose;

(b) whether Government is also aware that a huge amount is given to the families of the girls being recruited by naxalites;

(c) if so, whether Government has tried to find out the reasons for this and considered the measures to redress this problem;

(d) whether Government is also aware that girls are being trained in Gariaband and Mahasamund adjoining Orissa border; and

(e) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) to (c) While women constitute a significant portion of the armed cadres of the CPI (Maoist), no inputs are available to indicate that CPI (Maoist) is forming 'women fighter squads' and educated girls being recruited in large numbers and their families being paid huge amount by naxals.

(d) and (e) No inputs are available to indicate that girls are being trained in Mahasamund adjoining Orissa border. However, CPI (Maoist) are reportedly imparting training to newly recruited cadres (both boys and girls) in Gariaband. 'Police' and 'public order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the concerned State Governments, who deal with the various issues related to naxalite activities.

Chargesheet filed in the Samjhauta blast cases

1166. SHRI MOHAMMED ADEEB: SHRI SABIR ALI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether chargesheet has been filed in the Samjhauta Express Train blast case, Malegaon blast case and Mecca Masjid case;

(b) if so, the names of those who have been named as suspects/accused in the case;

[†]Original notice of the question was received in Hindi.